## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 95(ND)/2014

**CORAM:** 

CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY:

Mr. Ahish Gaur

V/s.

M/s. Siddhant Stones Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

I. ANKIT SHAH ADV.

NAME DESIGNATION REPRESENTATION

SIGNATURE

Petitioner

Order

Learned counsel for the petitioner has not been able to collect the notice. Let Dasti notice may now be collected by the petitioner for serving the same on the respondents.

(CHIEF JUSTICE M.M. KUMAR)

**PRESIDENT** 

(S.K. MOHAPATRA)

MEMBER (T)

17.9.2016 (P.K. SUD)